GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO. 699 ANSWERED ON 04th December, 2025

FUNDS UNDER CRF

699. DR. KADIYAM KAVYA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of public transport expansion, including bus fleet additions and routes;
- (b) the funds released for road maintenance under CRF along with the share of States; and
- (c) the accident prevention initiatives undertaken like installation of speed cameras and awareness campaigns on National Highways?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Public transport expansion, including bus fleet additions and introduction of new routes, is undertaken by the respective State Governments and Union Territory Administrations through their transport authorities and State Transport Undertakings.

Central Government supports public transport enhancement through centrally supported initiatives. About 1083 kms of metro rail lines (including 55 kms of Delhi Meerut RRTS) are operational in 25 different cities namely, Delhi, Noida, Greater Noida, Ghaziabad, Faridabad, Ballabgarh, Bahadurgarh, Gurugram, Bangalore, Hyderabad, Kolkata, Chennai, Jaipur, Kochi, Lucknow,

Agra, Mumbai, Ahmedabad, Nagpur, Kanpur, Pune, Meerut, Gandhinagar, Indore and Patna.

"PM-eBus Sewa" of Ministry of Housing and Urban Affairs (MoHUA) launched on 16th August 2023 aims to augment city bus operations in urban areas with Central Assistance (CA) of Rs.20,000 crore for deploying 10,000 electric buses under the PPP model. Cities with a population between 3-40 lakhs and other State Capitals with less than 3 lakh population as per 2011 census are eligible. So far, out of these 10,000 buses, Government has approved demand of 9,360 e-buses from 15 States and 4 UTs covering 106 cities.

(b) The Government in Ministry of Road Transport and Highways allocates funds to the State Governments / Union Territories (UTs) for development and maintenance of State Roads under the Central Road & Infrastructure Fund (CRIF) Scheme as per the provisions of the amended CRIF Act, 2000.

State / Union Territory (UT) - wise details of accrual and release of funds for development and maintenance of State roads under CRIF Scheme during the last three years are enclosed as Annexure.

- (c) Accident prevention initiatives for National Highways (NHs) undertaken by the Ministry are as under:
- i) National Highways Authority of India (NHAI) is implementing Advanced Traffic Management System (ATMS) in all 4 & 6 lane National Highway (NH) projects. ATMS is also being implemented in the NH projects executed in past as standalone work or through Change of Scope (COS). ATMS includes installation of CCTV / ANPR cameras which capture video footage 24x7 and its monitoring is being done at command centres and toll plazas.
- ii) Actively undertaken public awareness campaigns to promote road safety on National Highways across India. The following major initiatives are being taken to create awareness and enhance safety among road users:-
 - Road Safety Month/Week is observed every calendar year for spreading awareness about safer behaviour of road users on National Highways.
 - Road safety awareness messages are being regularly spread on social media like Twitter, Instagram and Facebook.

- A nationwide campaign targeting students and citizens with road safety education, interactive events and celebrity endorsements.
- Includes participation from celebrities to amplify the message of safe driving.
- Training sessions for toll plaza staff on emergency response and customer services.
- Organising Walkathon, Exhibition on Road Safety along with Essay Writing/Poster Making Competition / Nukkad Natak and Mass awareness events.
- Distribution of pamphlets etc. to road users at Toll plazas, wayside amenities, food stall points during the Road Safety Month/Week.
- Awareness drives for Road Safety through Flex banners, organizing Workshops and discussions.
- Check rear-side for Red light or Retro reflective sheeting to avoid rear-end collision and get installed reflectors/retroreflective tapes on trucks, tractor-trolleys and animal carts, etc. at toll plazas.
- Motivation and roadside safety awareness program for school/college students through Quiz competitions, drawing competitions, Essay writing and speech competitions, etc.
- Special drives to stop overloading along with checking of overspeeding, unauthorized parking, drunken driving, etc. with the help of police department.
- Health cum Eye Check-up Camp and the distribution of eye glasses are conducted for truck/bus drivers operating on NHs.
- Checking fatigue of truck drivers and educating them about road safety.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 699 ANSWERED ON 04th DECEMBER, 2025 ASKED BY DR. KADIYAM KAVYA REGARDING FUNDS UNDER CRIF

	Amount in ₹ Cro								t in ₹ Crore
Sr.	State/UT	2022-23		2023-24		2024-25		2025-26 (till	
No.								31.10.2025)	
		Accrual#	Release#	Accrual#	Release#	Accrual#	Release#	Accrual#	Release#
1	Andhra Pradesh	380.19	356.55	420.10	485.48	420.00	322.56	456.08	106.78
2	Arunachal Pradesh	147.65	183.63	167.75	238.00	168.04	269.13	185.02	15.59
3	Assam	169.64	122.82	194.65	223.24	193.55	222.59	211.69	127.48
4	Bihar	226.47	226.47	258.43	258.43	255.17	255.17	281.37	281.37
5	Chhattisgarh	281.12	86.92	320.19	353.60	322.62	177.28	358.59	0.00
6	Goa	16.26	0.00	18.47	48.16	17.79	29.70	19.56	0.62
7	Gujarat	509.31	249.12	586.35	73.79	585.01	680.70	642.03	271.17
8	Haryana	197.73	0.00	205.63	108.60	203.31	189.00	222.59	0.00
9	Himachal Pradesh	117.73	169.05	136.32	136.32	130.95	130.96	143.77	120.63
10	Jharkhand	184.96	81.56	207.57	192.64	208.51	251.61	231.56	102.33
11	Karnataka	513.13	465.27	608.06	660.91	608.81	453.85	661.87	479.24
12	Kerala	147.19	133.46	171.14	186.37	166.06	166.06	181.31	152.13
13	Madhya Pradesh	632.99	573.96	719.10	778.13	721.61	682.14	796.71	725.82
14	Maharashtra	783.19	1,084.15	886.63	886.63	891.52	891.52	987.55	828.61
15	Manipur	42.10	13.81	48.37	146.98	46.87	15.19	51.89	16.50
16	Meghalaya	47.51	43.08	54.83	78.42	55.37	61.55	60.13	50.45
17	Mizoram	38.20	10.96	43.62	35.60	43.86	55.45	48.70	0.00
18	Nagaland	31.31	28.39	35.54	46.09	35.79	32.09	39.35	33.02
19	Odisha	340.95	313.52	387.41	423.41	392.13	392.13	432.27	362.70
20	Punjab	176.96	106.84	195.33	72.04	195.97	174.52	210.67	0.00
21	Rajasthan	715.82	906.62	812.41	745.90	816.17	1120.67	901.81	846.43
22	Sikkim	14.09	17.04	16.27	28.04	16.18	21.72	17.67	0.00
23	Tamil Nadu	402.67	377.63	457.11	486.15	457.75	425.76	500.94	434.48
24	Telangana	304.27	275.89	335.09	366.38	335.58	335.59	367.17	344.49
25	Tripura	21.23	19.42	23.94	25.92	24.01	23.94	26.52	13.91
26	Uttar Pradesh	702.42	658.75	777.40	821.07	777.88	784.51	861.57	861.57
27	Uttarakhand	114.01	378.17	129.83	140.46	129.95	55.07	143.20	120.15
28	West Bengal	240.31	217.90	275.67	298.08	272.75	272.75	299.40	0.00
29	Andaman &	17.49	15.81	19.75	16.68	19.75	16.06	21.73	0.00
	Nicobar Islands								
30	Chandigarh	6.55	0.00	7.39	0.00	7.40	0.00	8.14	0.00
31	Dadra & Nagar	5.74	0.31	6.50	0.00	6.49	0.00	7.14	0.00
	Haveli								
32	Daman & Diu								
33	Delhi	32.06	0.00	36.31		36.31	0.00	39.94	0.00
34	Jammu & Kashmir	113.61	343.61	128.67	206.67	128.67	128.67	141.54	118.74
35	Ladakh	289.06	83.44	326.41	68.10	326.41	95.56	359.05	0.00
36	Puducherry	10.39	7.83	11.76	9.94	11.76	9.94	12.94	0.00

Funds to some States/UTs have been released more than the accrual of the State/UT from the unspent balance of previous years of that State/UT.

#Including funds allocated/released for construction of ROBs/ RUBs/ Bridges on State Roads under Setu Bandhan under CRIF Scheme
